

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-04/2013/ 938 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gautam Baruah,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the ¹⁶18 February, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. DJKA/717/2025 dtd. 07.02.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 06.02.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-04/2013/ 938 /A, dated , 18-02-2025

Copy to:

✓ The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)

Sd/-